

22


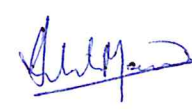
**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER : CA/ 54 & 55 /2017
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another
NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	T.K. Bhaskar Priyadarshini N Keerti	Counsel for Applicants/ Petitioner	
2.	Ambili Menon	Counsel for Respondent 3	

ORDER

Shri T K Bhaskar, counsel for applicants/petitioner present. Counsel for R2 and Ms Ambili Menon, counsel for R3 are present. The matter is posted for final arguments. Put up on **23.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)